

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2015 (AS ON 01.01.2016)

Central Civil Service.

Service: _____
 Name of Officer (in full): P. S. Ickade
 Designation: Asst. Secy - cum - In-charge
 Date of Birth: 06/04/1959
 Ministry/Department/Office: _____
 Grade Pay: 5400/-
 Present Pay: 20400/-

| Name of district sub-division, Taluk and Village in which property is situated | Name and details of construction / Value | Cost of construction / Value | *Present of | If not in own name state in by purchase, lease ** Annual income from the property. | How acquired whether by purchase, inheritance mortgage, gift or otherwise, with date-of - acquisition and name with details of persons from whom acquired. | Annual income from the property. | Remarks. |
|--|--|------------------------------|-------------|--|--|----------------------------------|----------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| Flat No. 104 Buskapam palace Isalaper | Flat No. 104 only | 2002 | 25 lacs | - Nil | Purchased from the private Buidalaz family MRA from C.G. | Nil | Nil |

Signature: _____
 Date: 29/01/2016

NOTES:
 1) *In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
 2) **Includes short term lease also.
 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) Services under rule 15 (3) of the Central Civil Services (conduct) Rules, 1959 (now rule 18(1) of the CCS(Conduct) Rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name or any other person dependent on Government servant.
 4) The wording "no change" or "no addition" or "as the previous year" should avoided and full details provided.